GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3920 TO BE ANSWERED ON 18.08.2025

EFFECTIVENESS OF e-SHRAM SCHEME

3920. SHRI KUNDURU RAGHUVEER:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the e-Shram portal has any safety-related benefits or emergency insurance coverage for unorganised workers;
- (b)the details of the number of registered persons on e-Shram Portal and received safety or insurance support in Telangana;
- (c)whether the Government has tied up with State Governments to link e-Shram Portal with health insurance and accident claim schemes:
- (d)whether any feedback or independent study has been done by the Government to evaluate the safety impact on the workers registered on e-Shram Portal and if so, the details thereof; and
- (e)whether the Government proposes to issue physical safety kits or conduct training under the e-Shram umbrella?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (e): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 11th August 2025, over 30.99 crore unorganised workers have already registered on eShram Portal including over 45.45 lakh unorganised workers have registered in the State of Telangana.

The guidelines to process accidental death/ disability claims on eShram through ex-gratia, in line with Pradhan Mantri Suraksha Bima Yojana (PMSBY), were issued on 24.08.2023. As per the guidelines, unorganised workers registered on eShram between the period from 26.08.2021 and 31.03.2022 and those who met with an accident during the aforesaid period was entitled for Rupees Two lakh in case of accidental death or total irrecoverable disability and Rupees One lakh in case of partial irrecoverable disability. As on 31th July 2025, Twenty eligible beneficiaries received the ex-gratia payment in the State of Telangana.

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram-"One-Stop-Solution" on 21st October 2024. eShram- "One-Stop-Solution" entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, health insurance and accidental claim to eShram cardholders including Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee scheme (MGNREGS), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY).

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development and Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension.

To evaluate the effectiveness of eShram portal, a third party evaluation/ impact assessment of eShram has been taken up by the Quality Council of India (QCI).
